

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/213/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the th 9 January, 2023

Sub: **Casual leave and Restricted holiday.**

Ref:- Your letter No. DJ(U) 93 dtd 6th January, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.01.2023 and permission to avail Restricted holiday on 17.01.2023, with station leave permission, with the official vehicle, at own cost, from the evening of 11.01.2023 till the morning of 18.01.2023**, has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in his absence, the in-charge Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/214/A, dated , 09-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

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